

Filing No. BA/8389/2020

Rakesh Munda & Anr Vs The State of Jharkhand

Advocate's Name- Gaurav

Note:- Stamp reporting is done without connected H.C. File.

- (i) P.O. Of the petitioner no. 2 is missing at vak.
- (ii) Duly certified T/C of handwritten part of Anx-1 may be filed.